

Name of the Corporate Debtor: KAMBALA HOSPITALITY PRIVATE LIMITED; Date of Commencement of CIRP: 06-09-2022; List of Creditors as on: 27-10-2022; Name of IP: Mr. S. Gopalakrishnan; Process Number: 1; Last 5 digit of registration number: 10398

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	60500000	1	60500000	86.68	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	939245	0	0	0.00	0	0	939245	Annexure 6
7	Operational creditors (Government Dues)	1	4226789	0	0	0.00	0		4226789	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	10033576	11	8856707	12.69	0	0	1171861	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	499045	3	444045	0.64	0	0	0	Annexure 9
Total		17	76198655	15	69800752	100.00	0	60008	6337895	